

HIGH COURT FOR THE STATE OF TELANGANA :: HYDERABAD

ABSTRACT

SENIOR CIVIL JUDGES – Transfers and Postings of Senior Civil Judges – ORDERS - ISSUED.

ROC.NO.1611/2024-B.SPL.

NOTIFICATION NO.261-B.SPL.

DATED: 23.04.2024

The High Court is pleased to pass the following Transfers and Postings of Senior Civil Judges:-

The Senior Civil Judges, mentioned in Column Number 2, are transferred and posted to the stations mentioned in Column Number 3, of the corresponding row. Further, the officers mentioned in Column Number 2, are directed to handover charge of their post and also the post(s) for which they have been holding full additional charge, if any, to the officers mentioned in Column Number 4 of the corresponding row, as directed hereunder, and get themselves relieved and proceed to their new stations and take charge of their respective post and also the post(s) for which his/her predecessor is holding full additional charge, if any, from the officers mentioned in Column Number 5.

Sl.No.	NAME AND DESIGNATION OF THE OFFICER	POSTED AS	HAND OVER CHARGE OF HIS/ HER POST TO	TO TAKE CHARGE OF HIS/ HER POST FROM
1	Miss. Kshama Deshpande, Secretary, District Legal Services Authority, Adilabad	Principal Senior Civil Judge-cum-Assistant Sessions Judge, Hanumakonda (vice Sri Brungi Srinivasulu, transferred)	Senior Civil Judge-cum-Assistant Sessions Judge, Adilabad.	I-Additional Senior Civil Judge-cum-I-Additional Assistant Sessions Judge, Hanumakonda
2	Sri K. Ajesh Kumar, Senior Civil Judge-cum-Assistant Sessions Judge, Nirmal	Chief Metropolitan Magistrate, Criminal Court Complex, Namally, Hyderabad. (Vice Smt Radhika Jaiswal transferred)	Senior Civil Judge-cum-Assistant Sessions Judge, Adilabad	I-Additional Chief Metropolitan Magistrate, Hyderabad.

3	Smt M. Aruna, Principal Senior Civil Judge-cum-Assistant Sessions Judge, Karimnagar	XV Additional Judge, City Civil Court-cum- XIX Additional Chief Metropolitan Magistrate, Secunderabad (vice Sri Shaik Meera Kasim Saheb, transferred)	Secretary, District Legal Services Authority, Karimnagar	XVI-Additional Judge, City Civil Court-cum-XX Additional Chief Metropolitan Magistrate, Secunderabad.
4	Smt. R. Sreelekha, Senior Civil Judge-cum- Assistant Sessions Judge, Siricilla, Rajanna Siricilla District	Principal Senior Civil Judge-cum- Assistant Sessions Judge, Karimnagar (Vice Smt. M.Aruna, transferred)	Senior Civil Judge-cum- Assistant Sessions Judge, Jagityal	Secretary, District Legal Services Authority, Karimnagar
5	Sri Mohd Abdul Javeed Pasha, Principal Senior Civil Judge-cum-Assistant Sessions Judge, Khammam	VII Additional Chief Metropolitan Magistrate, Criminal Courts Complex, Nampally, Hyderabad (vice Smt. B.Soujanya, transferred)	Principal Senior Civil Judge- cum-Assistant Sessions Judge, Badradri Kothagudem	VI-Additional Chief Metropolitan Magistrate, Criminal Courts Complex, Nampally, Hyderabad
6	Smt. P. Aruna Kumari, Senior Civil Judge-cum- Assistant Sessions Judge, Sathupalli, Khammam District	Secretary, District Legal Services Authority, Criminal Courts, Hyderabad (vice Sri K.Chandrasekhar Rao, transferred)	Principal Senior Civil Judge- cum-Assistant Sessions Judge, Badradri Kothagudem.	III-Additional Chief Metropolitan Magistrate, Hyderabad.
After assuming charge, the officer will be full additional charge of the post of II-Additional Chief Metropolitan Magistrate, Hyderabad until further orders.				
7	Smt. M. Sandya Rani, Principal Senior Civil Judge-cum-Assistant Sessions Judge, Mahabubnagar.	Senior Civil Judge- cum-Assistant Sessions Judge, Medchal-Malkajgiri District at Kukatpally (post kept vacant)	Senior Civil Judge-cum-Asst. Sessions Judge, Nagarkarnool.	Additional Senior Civil Judge-cum- Addl. Assistant Sessions Judge, Medchal.

8	Smt. D. Indira, Secretary, District Legal Services Authority, L.B.Nagar, Ranga Reddy District.	Principal Senior Civil Judge-cum- Assistant Sessions Judge, Mahabubnagar. (Vice Smt. M.Sandhya Rani, transferred)	II-Additional Senior Civil Judge-cum- Additional Assistant Sessions Judge, Ranga Reddy at L.B.Nagar.	Senior Civil Judge-cum-Asst. Sessions Judge, Nagarkarnool.
9	Smt. V. Madhavalatha, I-Additional Senior Civil Judge-cum-I-Additional Assistant Sessions Judge, Ranga Reddy District at L.B.Nagar	Principal Senior Civil Judge-cum- Assistant Sessions Judge, Yadadri Bhongir. (Post kept vacant)	Principal Senior Civil Judge- cum-Assistant Sessions Judge, Rangareddy at L.B.Nagar	Principal Senior Civil Judge-cum- Assistant Sessions Judge, Nalgonda.
After assuming charge, the officer is placed Full Additional Charge of the post of Additional Senior Civil Judge-cum-Additional Assistant Sessions Judge, Yadadri Bhongir until further orders.				
10	Sri B. Ramesh., Principal Senior Civil Judge-cum-Assistant Sessions Judge, Medchal- Malkajgiri District at Medchal	Secretary District Legal Services Authority, Sangareddy (vice Sri J.Hanumantharao, transferred)	Additional Senior Civil Judge-cum- Addl. Assistant Sessions Judge, Medchal.	Principal Senior Civil Judge-cum- Assistant Sessions Judge, Sangareddy
11	Sri Brungi Srinivasulu, Principal Senior Civil Judge-cum-Assistant Sessions Judge, Hanumakonda.	Senior Civil Judge- cum-Assistant Sessions Judge, Godhavarikhani. (vice Sri R.Rajkumar, transferred)	I-Additional Senior Civil Judge-cum-I. Additional Assistant Sessions Judge, Hanamkonda	Addl. Senior Civil Judge-cum- Addl. Assistant Sessions Judge, Mancherial.
The officer is placed as Full Additional Charge of the post of Senior Civil Judge-cum-Assistant Sessions Judge, Manthani, until further orders and hence the officer shall also take charge of the post of Senior Civil Judge-cum-Assistant Sessions Judge, Manthani from Addl. Senior Civil Judge-cum-Additional Assistant Sessions Judge, Mancherial.				
12	Smt. K. Swapna Rani, III-Additional Judge, City Civil Court Secunderabad	Senior Civil Judge- cum-Assistant Sessions Judge, Peddapalli, (vice Sri M.Arjun, transferred)	IV-Additional Judge, City Civil Court, Hyderabad	Secretary, District Legal Services Authority, Karimnagar.

13	Sri Shaik Meera Khasim Saheb, XV Additional Judge, City Civil Court-cum- XIX Additional Chief Metropolitan Magistrate, Secunderabad	Senior Civil Judge-cum-Assistant Sessions Judge, Sathupally, (vice Smt. Aruna Kumari, transferred)	XVI- Additional Judge, City Civil Court-cum- XX Additional Chief Metropolitan Magistrate, Secunderabad	Principal Senior Civil Judge-cum-Assistant Sessions Judge, Badradri Kothagudem.
14	Sri K.V. Chandra Shekar Rao, Secretary, District Legal Services Authority, Criminal Courts, Hyderabad	Principal Senior Civil Judge-cum-Assistant Sessions Judge, Khammam. (vice Sri Mohd. Javeed Pasha, transferred)	III-Additional Chief Metropolitan Magistrate, Hyderabad.	Principal Senior Civil Judge-cum-Assistant Sessions Judge, Badradri Kothagudem.
15	Smt. Radhika Jaiswal, Chief Metropolitan Magistrate, Hyderabad	Senior Civil Judge-cum-Assistant Sessions Judge, Siricilla (vice Smt. R.Sreelekha, transferred)	I-Additional Chief Metropolitan Magistrate, Hyderabad.	Principal Senior Civil Judge-cum-Asst. Sessions Judge, Jagityal.
16	Smt. G. Radhika, V-Additional Chief Metropolitan Magistrate (Juvenile Court), Hyderabad	Senior Civil Judge-cum-Assistant Sessions Judge, Nirmal (vice Sri M.Ajesh Kumar, transferred)	VIII-Additional Chief Metropolitan Magistrate, Hyderabad.	Senior Civil Judge-cum-Assistant Sessions Judge, Adilabad
After assumption of charge the officer shall hold full additional charge of the post of Senior Civil Judge Cum Assistant Sessions Judge, Vemulawada, Rajanna Sircilla District				
17	Smt. M. Kalpana, XXII Additional Chief Metropolitan Magistrate, Secunderabad	I-Additional Senior Civil Judge-cum-I-Additional Assistant Sessions Judge, Khammam (vice Smt. K.Asharani, transferred)	XI-Additional Chief Metropolitan Magistrate, Secunderabad	Principal Senior Civil Judge-cum-Asst. Sessions Judge, Badradri Kothagudem.

18	Sri Sattu Ravinder, Senior Civil Judge-cum- Assistant Sessions Judge, Vemulawada, Rajanna Siricilla District.	I-Additional Senior Civil Judge-cum-I- Additional Assistant Sessions Judge, Medchal- Malkajgiri District at Kushaiguda (post kept vacant)	Principal Senior Civil Judge- cum-Asst. Sessions Judge, Jagityal.	II-Additional Senior Civil Judge-cum-I- Additional Assistant Sessions Judge, Medchal- Malkajgiri District at Kushaiguda
19	Sri M. Arjun, Senior Civil Judge-cum- Assistant Sessions Judge, Peddapally	Principal Senior Civil Judge-cum- Assistant Sessions Judge, Medchal (vice Sri B.Ramesh, transferred)	Secretary, District Legal Services Authority, Karimnagar	Additional Senior Civil Judge-cum- Addl. Assistant Sessions Judge, Medchal.
20	Sri G. Prabhakar, Additional Senior Civil Judge-cum-Additional Assistant Sessions Judge, Gadwal	XVI-Additional Chief Metropolitan Magistrate, Hyderabad. (Post kept vacant)	Principal Senior Civil Judge- cum-Assistant Sessions Judge, Gadwal	III-Additional Chief Metropolitan Magistrate, Hyderabad.
21	Sri J. Hanumantha Rao, Secretary District Legal Services Authority, Sangareddy	I-Additional Senior Civil Judge-cum-I- Additional Assistant Sessions Judge, Ranga Reddy District at L.B.Nagar (vice Smt. V.Madhavilatha, transferred)	Principal Senior Civil Judge- cum-Assistant Sessions Judge, Sangareddy	Principal Senior Civil Judge-cum- Assistant Sessions Judge, Rangareddy at L.B.Nagar
22	Sri K. Dasharatha Ramaiah, Additional Senior Civil Judge-cum-Additional Assistant Sessions Judge, Bhongir	Senior Civil Judge- cum-Assistant Sessions Judge, Ranga Reddy District at Chevella (vice Smt. P.Sridevi, transferred)	Principal Senior Civil Judge- cum-Assistant Sessions Judge, Nalgonda	IV-Additional Senior Civil Judge-cum- Additional Assistant Sessions Judge, Ranga Reddy at L.B.Nagar.

23	Smt. P. Sridevi, Senior Civil Judge-cum- Assistant Sessions Judge, Ranga Reddy District at Chevella.	Secretary, District Legal Services Authority, L.B.Nagar, Ranga Reddy District. (vice Smt. M.Indira, transferred)	IV-Additional Senior Civil Judge-cum- Additional Assistant Sessions Judge, Ranga Reddy at L.B.Nagar.	II-Additional Senior Civil Judge-cum- Additional Assistant Sessions Judge, Ranga Reddy at L.B.Nagar.
24	Smt. T. Madhavi, Senior Civil Judge-cum- Assistant Sessions Judge, Mulugu	V-Additional Chief Metropolitan Magistrate (Juvenile Court), Hyderabad. (vice Smt. G.Radhika, transferred)	Senior Civil Judge-cum- Assistant Sessions Judge, Bhupalpally	VIII-Additional Chief Metropolitan Magistrate, Hyderabad.
25	Smt. Bonagiri Soujanya, VII Additional Chief Metropolitan Magistrate, Criminal Courts Complex, Nampally, Hyderabad	Secretary, District Legal Services Authority, Adilabad. (Vice Smt. Kshma Deshpandey, transferred)	VI-Additional Chief Metropolitan Magistrate, Criminal Courts Complex, Nampally, Hyderabad	Senior Civil Judge-cum- Assistant Sessions Judge, Adilabad
26	Sri T. Kanhya Lal, XIV-Additional Chief Metropolitan Magistrate, Criminal Courts Complex, Nampally, Hyderabad	Senior Civil Judge- cum-Assistant Sessions Judge, Mulug (vice Smt. T.Madhavi, transferred)	XII-Additional Chief Metropolitan Magistrate- cum-Special Metropolitan Magistrate for trial of cases under Labour and Factories Act, Hyderabad.	Senior Civil Judge-cum- Assistant Sessions Judge, Bhupalpally
XII-Additional Chief Metropolitan Magistrate-cum-Special Metropolitan Magistrate for trial of cases under Labour and Factories Act, Hyderabad is placed as Full Additional Charge of the post of XIV-Additional Chief Metropolitan Magistrate, Criminal Courts Complex, Nampally, Hyderabad until further orders.				
27	Smt. E. Bharathi, Senior Civil Judge-cum- Assistant Sessions Judge, Manthani	XVII-Additional Chief Metropolitan Magistrate, Hyderabad (Vice Smt P.Saisudha, transferred)	Addl. Senior Civil Judge- cum- Addl.Assistant Sessions Judge, Mancherial.	Smt. Sai Sudha.

28	Smt P. Saisudha, XVII-Additional Chief Metropolitan Magistrate, Hyderabad	XXI- Additional Chief Metropolitan Magistrate, Hyderabad-cum- Additional Chief Metropolitan Magistrate Court at Hyderabad to try the cases of Scam in M/s. Satyam computer Services Limited-cum- Spl.JMFC for trial of CBI Cases, Hyderabad. (Post Kept vacant)	Smt E. Bharathi	The officer shall assume charge of her new posting to which she is holding full additional charge
29	Sri R. Raj Kumar, Senior Civil Judge-cum- Assistant Sessions Judge, Godhavarikhani.	III-Additional Judge, City Civil Court, Secunderabad. (vice Smt. K.Swapna Rani, transferred)	Addl. Senior Civil Judge- cum- Addl.Assistant Sessions Judge, Mancherial.	IV-Additional Judge, City Civil Court, Hyderabad
30	Smt. K. Asha Rani, I-Additional Senior Civil Judge-cum-I-Additional Assistant Sessions Judge, Khammam	XXII-Additional Chief Metropolitan Magistrate, Secunderabad . (vice Smt. M.Kalpana, transferred)	Principal Senior Civil Judge- cum-Assistant Sessions Judge, Badradri Kothagudem.	XI-Additional Chief Metropolitan Magistrate, Secunderabad.
31	Sri G. Uday Bhaskar Rao, IX-Additional Chief Metropolitan Magistrate, Hyderabad	XV-Additional Chief Metropolitan Magistrate for trial of Video Piracy Cases, Hyderabad (post kept vacant)	IV-Additional Chief Metropolitan Magistrate, Hyderabad	XII-Additional Chief Metropolitan Magistrate- cum-Special Metropolitan Magistrate for trial of cases under Labour and Factories Act, Hyderabad.

IV-Additional Chief Metropolitan Magistrate, Hyderabad is placed full additional charge of the post of IX-Additional Chief Metropolitan Magistrate, Hyderabad until further orders.

32	Smt. G. Kalarchana, Secretary, District Legal Services Authority, City Civil Court, Hyderabad	Administrative Officer, Telangana State Legal Services Authorities, Hyderabad (post kept vacant)	I-Additional Judge, City Civil Court, Hyderabad	The officer shall assume charge of her new posting to which she is holding full additional charge
----	--	---	--	--

The officers mentioned in Column Number 4, will be full additional charge of the post(s) mentioned in Column Number 2, till the substitute posted takes charge or until further orders which ever is earlier.

In case, the above officers from whom they have to take charge or to whom they have to handover charge, are either on leave or not available for any other reason, the concerned Prl. District and Sessions Judges/Unit Heads, shall make alternative arrangements under intimation to the High Court.

Further, the officers who are holding full additional charge of the post(s) if any, are directed to hold the court proceedings at least once in week if the said court is located away from the place where they are working as per the convenience of the Bar Association and litigant public in view of the circular instructions issued by the High Court and inform the same to the High Court for information.

NOTE:

1. All the officers shall get themselves relieved from their present posts and join in their new posts on or before 02.05.2024 without fail.
2. All the Officers under orders of transfer are directed to pronounce the judgments/orders which were already reserved and join at their new stations.
4. The officer(s) at Sl.Nos.18 to 24, are not entitled to draw transfer grant/ disturbance allowance, transfer T.A., and other consequential benefits, since the officer(s) are transferred to the present station on their request.
5. All the Officers who are under orders of transfer are hereby directed to inform the High Court about the date of relieving in the previous post and the date of joining in the new post within seven days from the date of joining in the new post.

6. The Order placed in the High Court's Website www.tshc.gov.in and the downloaded copy from the web site is valid for relieving and joining duty.


REGISTRAR GENERAL
FAC.REGISTRAR (VIGILANCE)

To					
1. The Officers and In-charge Officers.					
2. The Prl. Secretary to the Hon'ble the Chief Justice and Personal Secretaries to the Hon'ble Judges (for placing before their Lordships for kind perusal).					
3. The Registrar General and all other Registrars, High Court for the State of Telangana at Hyderabad.					
4. The Secretary to Government, Law (L.A & J-SC.C) Department, Government of Telangana, Hyderabad.					
5. The Director, Telangana State Judicial Academy, Secunderabad.					
6. The Chief Judge, City Civil Court, Hyderabad.					
7. The Metropolitan Sessions Judge, Hyderabad					
8. The Chief Judge, City Small Causes Court, Hyderabad.					
9. The Prl. Special Judge for C.B.I. Cases Cases, Hyderabad.					
10. The Member Secretary, Telangana State Legal Services Authority, Hyderabad.					
11. The Member Secretary, High Court Legal Services Committee, High Court Premises, Hyderabad.					
12. THE PRL. DISTRICT AND SESSIONS JUDGES / ADDITIONAL DISTRICT AND SESSIONS JUDGES AND DISTRICT TREASURY OFFICERS:					
1)	Adilabad	2)	Mancherial	3)	Nirmal
4)	Kumuram Bheem-Asifabad	5)	Karimnagar	6)	Jagtial
7)	Rajanna Sircilla	8)	Peddapalli	9)	Khammam
10)	Badradri Kothagudem	11)	Mahabubnagar	12)	Gadwal
13)	Wanaparthy	14)	Narayanpet	15)	Nagarkurnool
16)	Sangareddy	17)	Medak	18)	Siddipet

	19)	Nalgonda	20)	Suryapet	21)	Yadadri Bhongir
	22)	Nizamabad	23)	Kamareddy	24)	Rangareddy
	25)	Medchal-Malkajgiri	26)	Vikarabad	27)	Hanumakonda
	28)	Warangal	29)	Jangaon	30)	Mahabubabad
	31)	Mulugu	32)	Jayashankar Bhupalapally		
13.	The Pay and Accounts Officer, Hyderabad.					
14.	THE SECTION OFFICERS :					
	a)	Special Officers Section	b)	Vigilance Cell	c)	E-Section
	d)	Work Review Cell	e)	O.P. Cell	f)	B-Section
	g)	Accounts Section	h)	Computer Section	i)	D-Budget Section
	High Court for the state of Telangana at Hyderabad.					
+	Spare...					